GOVERNMENT OF INDIA MINISTRY OF CIVIL AVIATION LOK SABHA UNSTARRED QUESTION NO. : 1562 (To be answered on the 15th December 2022)

AIR SAFETY

1562. SHRIMATI APARAJITA SARANGI

Will the Minister of CIVIL AVIATION लागर विमालल मंत्री

be pleased to state:-

(a) whether the Government conducts regular audits of all mid-air technical malfunctions that have increased emergency landings lately;

(b) if so, the details of the outcome thereof;

(c)whether the Government has updated the air safety norms applicable to domestic and international flights and if so, the details thereof;

(d) whether the Government has implemented measures to increase the Air Traffic Controllers and if so, the details thereof; and

(e) whether the Government has setup a permanent committee to examine grave incidents of compromise on passenger safety by airplane operators and if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION लागर विमालल मंत्रालय में राज्य मंत्री (GEN. (DR) V. K. SINGH (RETD))

(a) & (b) DGCA has a system of conducting regular surveillance including spot checks and night surveillance to ensure that the operators/ organizations continue to meet the regulatory provisions. DGCA initiates special audits, in case there is an increase in occurrences indicating likelyhood of nonadherence to procedures. Since January 1, 2022 operating crew has declared emergency in 07 flights. The operator wise data is as under: Airline No. of emergency landings Air India 1

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c) DGCA regulation are based on the Standards and Recommended Practises (SARPs) laid down by International Civil Aviation Organisation (ICAO) and are amended whenever there is an amendment in the ICAO SARPs. Operators are required to adhere to the regulations in force to ensure continuity of their approvals.

(d) Regular recruitment and training are conducted including augmentation to fulfil the manpower requirement of ATCOs for smooth and effective functioning of Air Navigation Services across Airports. The government has approved creation of additional 340 posts of ATCOs in Airports Authority of India (AAI) in May, 2022. Further, result of recruitment against 400 vacancies of Junior Executives (ATCOs) has been declared on 28.11.2022.

(e) All accidents and serious incidents involving aircraft are investigated under Aircraft (Investigation of Accidents and Incidents) Rules, 2017 by Aircraft Accident Investigation Bureau (AAIB).
